

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 23.08.2021 (MONDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Directions**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 803 of 2020	C.E. Fernandes Vs. Naveen Sood Resolution Professional For GEI Industrial Systems Ltd. & Anr.	Davesh Bhatia	Naveen Sood-RP Gaurav Mathur Anushree Kapadia Anvi Majumdar

### **For Admission (Fresh Case)**

2.	Comp. App. (AT) (Ins) No. 644 of 2021	Indian Bank Vs. Charu Desai Erstwhile Resolution Professional & Chairmen of Monitoring Committee of GB Global Ltd. & Anr.	Honey Satpal	
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### **For Admission (After Notice)**

3.	Comp. App. (AT) (Ins) No. 252 of 2021	Saurabh Bhuta Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Sharath Sampath	Avinav Mukherjee Prem Prakash Kanwer Rushil Mathur-R1
4.	Comp. App. (AT) (Ins) No. 483 of 2021	Sunil Kumar Agrawal Resolution Professional, GSS Procon Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Ors.	Dhruv Gupta	Rachit Mittal-R1
5.	Comp. App. (AT) (Ins) No. 497 of 2021	Gupta Exim (India) Pvt. Ltd. Vs. Knitcraft Apparels International Pvt. Ltd.	Harsh Garg	
6.	Comp. App. (AT) (Ins) No. 531 of 2021	National Urban Co-operative Bank Ltd. Vs. Anup Kumar & Ors.	Rupak Srivastava	Shankari Mishra Anup Kumar-R1 Abhishek Anand

7.	Comp. App. (AT) No. 52 of 2021	Richa Gupta & Ors. Vs. Hotel Zodiac Pvt. Ltd. & Ors.	Manisha Chaudhary	Pradeep Kumar-R1, Krishna Kumar-R2 & R3
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#### For Hearing

8.	Comp. App. (AT) No. 60 of 2020  <b>Part Heard</b>	Vipul Sez Developers Pvt. Ltd & Anr. Vs. Solitaire Capital India & Ors.  <b>With</b>	Saroj Anand Jha	C.S. Chauhan Vipul Kumar-R1 & R2
9.	Comp. App. (AT) No. 11 of 2021  <b>Part Heard</b>	Vipul Ltd. & Anr. Vs. Solitaire Capital India & Ors.  <b>With</b>	Sarojanand Jha	C.S. Chauhan-R1 & R2 Avni Sharma-R7 ,8 Rahul Malhotra-R9
10.	Comp. App. (AT) No. 20 of 2021  <b>Part Heard</b>	Karamchand Realtech Pvt. Ltd. Vs. Solitaire Capital India and Ors.	Renu Gupta	Vinay Nair
11.	Comp. App. (AT) No. 29 of 2021  <b>Part Heard</b>	Solar Industries India Ltd. Vs. Kailash Chandra Nuwal & Ors.	Gopal Sawal	Vijayendra Pratap Singh A Jalan M.P. Srivignesh R-2 Nitish Sharma R3.
12.	Comp. App. (AT) (Ins) No. 95 of 2021	Tridhaatu Kirti Developers LLP Vs. Arihant Nenawati & Ors.	Smriti Churiwal	Arjun Krishnan-R1 Saurabh Ajay Gupta- R2 & R3 Srishti Prabhakar

#### For Directions - to Settle Date

13.	Comp. App. (AT) (Ins) No. 1038 of 2020	Arcelormittal India Pvt. Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.  <b>With</b>	Vishal Gehrana	Anushree Kapadia Gaurav MathurR-1 Ashim Sood-R2
14.	Comp. App. (AT) (Ins) No. 1043 of 2020	Arcelormittal Nippon Steel India Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.	Abhishek Swaroop	Anushree Kapadia Gaurav Mathur Sandeep Singhi-R1 Ruby Singh Ahuja-R2
15.	Comp. App. (AT) (Ins) No. 348 of 2021	Par Formulations Pvt. Ltd. Vs. Print House (India) Pvt. Ltd. & Ors.	Rakshit Jha	Manish Baldeva-R2 Kunal Kanigo Ayush J Rajani-R2 Dhrupad Vaghani-R3
16.	Comp. App. (AT) (Ins) No. 353 of 2021	Vijay Kumar Singh Vs. Sandeep Kumar Bhatt & Ors.	Gautam Singhal	Sandeep Kr. Bhatt- R1 Ashish Rana-R3
17.	Comp. App. (AT) (Ins) No. 363 of 2021	Hirabhai Bavbhai Ahir Vs. Royss Traders & Anr.	Malak Bhatt	Rishabh Shah Apoorva Sangli-R1 Bhupendra Singh Narayan Singh Rajput-R2

18.	Comp. App. (AT) (Ins) No. 418 of 2021	Shri Ramchandra D. Choudhary Liquidator of Anil Nutrient Ltd. Vs. The Commissioner of State Tax (3) Gujrat & Anr.	Atul Sharma	Maulik Nanawati-R1
19.	Comp. App. (AT) (Ins) No. 449 of 2021	Irshad Khan Vs. Ajai Kumar Singh & Ors.	Ruchin Midha	
20.	Comp. App. (AT) (Ins) No. 601 of 2021  (With Defects)	Dharmesh Jain, Managing Director (Suspended) Vs. IDBI Trusteeship Services Ltd. & Anr.	Kunal Mimani	
21.	Comp. App. (AT) (Ins) No. 613 of 2021  (With Defects)	Dharmesh Jain, Vs. IDFC First Bank Ltd. & Anr.	Kunal Mimani	
22.	Comp. App. (AT) (Ins) No. 614 of 2021	Dharmesh Jain Vs. IDFC First Bank Ltd. & Anr.	Kunal Mimani	

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)**

**For Hearing**

23.	Comp. App. (AT) (Ins) No. 68 of 2019 & I.A No. 1078 of 2021	B. Prashanth Hegde. Vs. State Bank of India & Anr.	Pranjal Kishore	Ashwini Kumar Singh-R1 Mukund P Unny-RP V.M. Kannan
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**By order of Hon'ble Officiating Chairperson**  
-sd/-  
**Registrar**